

# THE HIGH COURT OF MANIPUR AT IMPHAL

## NOTIFICATION

Imphal, the 18<sup>th</sup> July, 2014

No. HCM/A-24/80-Estt(V)Pt./ 10923 In pursuance of this Registry's Advertisement No. HCM/A-24/80-Estt(v)/11027-34, dated 29<sup>th</sup> October, 2013 and consequent upon recruitment test held from 14<sup>th</sup> June, 2014 to 5<sup>th</sup> July, 2014 the following persons are selected for appointment to the posts of Attender in order of merit category wise.

Sl. No.	Roll No.	Name
<b>GENERAL</b>		
1.	00668	Haobam Ibomcha Singh
2.	00153	Konsam Kiran Singh
3.	00089	Haobam Johnson Singh
4.	00090	Chandam Dorendra Singh
5.	01508	Moirangthem Champion Singh
6.	00912	Lourembam Puru Singh
7.	00752	Laishram Sobha Meetei
8.	00166	Amit Kumar Biswas
9.	00311	Irungbam Pathoulemba
10.	00086	Laishram Sushila Devi
11.	00499	Lukhram Bobby Meetei
12.	01549	Kshetrimayum Indubala Devi
<b>OTHER BACKWARD CLASSES</b>		
1.	01349	RK Thabasana Devi
2.	00780	Kshetrimayum Rishikanta Singh
3.	01509	Gurumayum Bhupendra Singh
<b>SCHEDULED TRIBE</b>		
1.	02463	T. Choungsan Koireng
2.	00088	Lalboi Leivon
3.	02630	David
4.	00110	L. Matapa
5.	00181	Paulianmuan
6.	00017	Ningthingla Ngalong

They are to collect the Offer Form from this Registry and submit the same within 07 (seven) days from the date of this notification.

Sd/-

(S.SERTO)  
REGISTRAR GENERAL  
HIGH COURT OF MANIPUR

No. HCM/A-24/80-Estt(V)/Pt./ 10924-33

Imphal, the 18<sup>th</sup> July, 2014

Copy to :

1. The Joint Registrar (Judl & Bench)/ (Admn. PM&P) High Court of Manipur.
2. The Director, Information & Public Relations, Govt. of Manipur for favour of wide publicity.
3. The Central Project Coordinator (CPC), High Court of Manipur.  
- He is requested to upload the same in the Official website of this Registry.
4. The Director, Doordarshan Kendra Imphal for favour of wide announcement.
5. The Asst. News Editor, AIR, Imphal for favour of wide announcement.
6. The New Editor, ISTV, Imphal for favour of wide announcement.
7. The News Editor, Impact TV, Imphal for favour of wide announcement.
8. The P.A. to Registrar, High Court of Manipur.
9. Persons concerned.
10. Notice Board/Guard File/Concerned File.

  
REGISTRAR GENERAL  
HIGH COURT OF MANIPUR